Evasion of Excesse Tax, Customs and Excise Duties by Birla Group of Industries

1874. SHRI BHOGENDRA JHA: Will the Minister of FINANCE be pleased to refer to item No. 2 of Supplementary Statement No. XIV laid on the Table on 11th March, 1976 in implementation of the assurance given in reply to Unstarred Question No. 2550 on 16th August, 1974 regarding evasion of income tax, customs and excise duty by Birla Group Industries and state:

- (a) whether penalty awarded in 36 cases, redemption fine in 5 cases and duty amounting to Rs. 29.26 lakh in 31 cases have since been collected from the Birla Group of Industries and if so, the particulars thereabout;
- (b) what is the cause of delay in 86 cases; and
- (c) whether it is proposed to impose any severe penalty on the Birla Group for such large scale violation of excise and customs rules?

THE MINISTER OF STATE IN-CHARGE OF THE DEPARTMENT OF REVENUE AND BANKING (SHRI PRANAB KUMAR MUKHERJEE); (a) to (c). Information in this regard is being collected and will be laid on the Table of the Sabha.

Incentives for export of Automobile Tyres

1875. SHRI C. H. MOHAMMED KOYA: SHRI VAYALAR RAVI:

Will the Minister of COMMERCE be pleased to state:

- (a) the incentives given for the automobile tyre export;
- (b) total quantity of tyres exported and amount earned for the last three years; and
- (c) the reasons for giving the incentives?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI VISHWANATH PRATAP SINGH):

- (a) The incentives are those that are given for all exports. Besides, exporters of types are also compensated on account of indigenous prices of natural rubber being higher as compared with the international prices.
 - (b) A statement is enclosed.
- (c) To enable the exporters to be competitive in the international market.

Statement

(Value Rs. Lakhs)

Items Unit -	1972-73		1973-74		1974-75	
	Q	v	Q	٧	Q	v
Tyre cases aircraft . Nos.	••	•••			375	3
Tyre cases for motor car ooc Nos.	37.8	21	61.1	40	46.2	46
Tyre cases for motor cycles Nos.	2411	1	1167	0.4	11218	3
Tyre cases for off the road Vehicles ,	7.0	47	6.0	90	9·3	114
Tyre cases for tractors coo Nos.	11.5	12	6·1	8	9.1	20
: Cises for Truck & Bus cooNes.	137-9	358	122.5	360	106.3	444
Tyre cases for other Vehicles ooo Nos.	40*4	23	113.5	81	105-5	224